LOK SABHA UNSTARRED QUESTION NO.3023 TO BE ANSWERED ON 04.08.2016

NATIONAL HANDLOOM DEVELOPMENT PROGRAMME.

3023. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) the salient features of the National Handloom Development Programme (NHDP);
- (b) the State-wise details of the proposals submitted under the NHDP by various States including Chhattisgarh;
- (c) the present status of the said proposals, State/UT-wise; and
- (d) the time by which the said proposals are likely to be approved, State/UT-wise?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा) MINISTER OF STATE FOR TEXTILES (SHRI AJAY TAMTA)

(a) to (c): National Handloom Development Progarmme (NHDP) is implemented for development of handloom sector. Cluster development programme is one of the components of National Handloom Development Progarmme (NHDP). The guidelines of the cluster development programme have been amended in June 2015, to include Block Level Cluster Approach, which is more flexible to suit the requirements of the cluster with higher scale of funding by GoI, discontinuation of the State financial contribution, direct release of funds to Implementing Agency, direct transfer of funds in the bank account of beneficiary through ECS etc. Further, a cluster in the block is eligible to avail the financial assistance upto Rs.2.00 crore for various interventions such as setting up of Common Facility Centre (CFC) (including Common Service Centre (CSC), engagement of textile designer-cum-marketing executive, construction of workshed, appointment of Cluster Development Executive (CDE), technological up-gradation, skill up-gradation etc. Besides, financial assistance upto Rs.50.00 lakh is available for setting up of dye house at district level. State-wise proposals

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(d): Proposals from States are approved within 2 to 3 months after receipt of viable proposals.